

Filed on 15/9/94

15-9-94

Presented by Shri. R. H. Mehta
Office to report on 16-9-94

[Signature]

REGISTRAR,

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH AT JAIPUR

JAIPUR

MA. No. 484/94

In Contempt Petition No. 4/1994

In

Original Application No. 143/93

Rajesh Saxena & Ors.

Vs.

General Manager & Ors.

I N D E X

Sl. No.	Particulars	Page No.
1.	M.A. for seeking permission to file rejoinder	1 & 2
2.	Rejoinder	18 - 21

JAIPUR:

[Signature]
COUNSEL FOR THE APPLICANTS

DATED : Sept, 1994.

This is an M.A. (in CP. No. 4/94, in OA. 143/93.)
for seeking permission to file rejoinder in the CP.
It is a DB case & in order.

So (S) 9/16/9/94

Register & admission on 23-9-94

REGISTRAR
CAT. JAIPUR